

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO.060/00486/2018

Chandigarh, this the 24th day of April, 2018

...

**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

MES No.507129, Joginder Pal, aged 58 years, son of Sh. Babu Ram, Technical Officer, AAD Legal, HQ Chief Engineer, Pathankot Zone, Pathankot (Group-B).

....APPLICANT

(Present: Mr. Shailendra Sharma, Advocate.)

VERSUS

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi.
2. The Engineer-in-Chief, Army HQ, Kashmir House Rajaji Marg, New Delhi.
3. Directorate General (Personnel), HQ Military Engineer Service, Kashmir House Rajaji Marg, New Delhi.
4. The Chief Engineer, Pathankot Zone, Pathankot.

....RESPONDENTS

ORDER (Oral)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

The main contention of learned counsel, at this stage, is that, although the applicant has moved representation dated 28.12.2017 (Annexure A-3), for redressal of his grievances, which was recommended vide letter dated 24.03.2018 (Annexure A-4) by the Chief Engineer, but no final decision has yet been taken on it by the Competent Authority.

Having heard the learned counsel for the applicant, having gone through the record with his valuable assistance, after considering the entire matter and without expressing any opinion on merits, lest it may prejudice the case of either side, during the course of further consideration of the matter, the main instant Original Application is disposed of with the direction to the Competent Authority amongst the respondents to decide the indicated representation or additional representation to be filed within a period of four days by the applicant, by passing a speaking & reasoned order and in accordance with law, within a period of one month from the date of receipt of a certified copy of this order.

Meanwhile, the respondents are directed to maintain the status quo with regard to the posting of the applicant.

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(P. GOPINATH)
MEMBER (A)

(JUSTICE M.S. SULLAR)
MEMBER (J)

Dated: 24.04.2018.

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